

संचार मंत्री (श्री बृज लाल वर्मा) :
(क) जी हां ।

(ख) जयपुर में 2,000 लाइनों का एक ट्रंक आटोमैटिक एक्सचेंज लगाया जाना है । इस ट्रंक आटोमैटिक एक्सचेंज से राजस्थान के निम्नलिखित शहर जोड़ने का प्रस्ताव है :—

- (1) जोधपुर
- (2) अलवर
- (3) उदयपुर
- (4) कोटा
- (5) अजमेर
- (6) बीकानेर
- (7) जयपुर

इन एक्सचेंज के चालू हो जाने पर इन स्थानों पर और अन्य स्थानों के बीच 'इंटर डायलिंग' सुविधा उत्तरोत्तर दे दी जाएगी ।

Grant In-Aid to Srikrishna Ayurvedic Cancer Institute and Moolchand Hospital

2857. DR. VASANT KUMAR PANDIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Srikrishna Ayurvedic Cancer Institute at Kurukshetra is facing acute financial crisis leading to closure of the Institute very soon;

(b) whether Government had considered giving financial assistance as requested by Dr. K. Krishna, Director of the Institute; and

(c) whether Union Health Ministry has assured sufficient Grant-in-Aid to the Srikrishna Ayurvedic Cancer Institute, and the Moolchand Hospital New Delhi for starting a Ten-Bed Cancer Ward?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) Srikrishna Ayurvedic Cancer Institute, Kurukshetra has approached the Government with a request for financial assistance for research and treatment in Cancer.

(b) and (c). This would depend *inter-alia* on the project of the Institute being found suitable by a Technical Committee proposed to be set up by the Government, as well as the availability of funds for this purpose.

Ban on use of Saccharin

2858. DR. VASANT KUMAR PANDIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are considering the imposition of restrictions on the use of Saccharin in food-stuffs in India; and

(b) if so, on what lines and to what extent the ban will be imposed?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) and (b). Under the Prevention of Food Adulteration Rules, 1955, there is already restriction on the use of saccharin in foods except in carbonated waters. Steps are being taken to ban its use even in carbonated water.

Loss incurred by E.P.F. Scheme and P.F. Outstanding against Employees

2859. DR. VASANT KUMAR PANDIT: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the Employees Provident Fund Scheme has incurred heavy losses and if so, the amount of loss as on 31st March, 1977;

(b) in how many instances the penalties imposed on employers for late payment of provident fund were waived by the Central Provident Fund Commissioner or by Regional Authority;